

**Title:** Need to take effective steps to control crimes and pollution in Delhi.

SHRI INDER KUMAR GUJRAL (JALANDHAR): Mr. Chairman, Sir, as you know, I never rise in the 'Zeor Hour', unless I am deeply concerned about a situation. Ever since I demitted office this is the first time I am drawing the attention of the House to an issue which is of grave concern to all of us, irrespective of our parties.

I am not getting up here to criticize the Government or to criticize any party, but to express my deep concern about the rising crime in the capital. There is hardly a day when one does not pick up a newspaper and see on the front page, on the second page and on the third page that the crime report is not increasing. Once the situation is let go out of control in the capital - here again, I am not blaming anybody, please do not look at it in the partisan sense - I am expressing my opinion as a concerned citizen. I think, this is time when all of us are called upon to sit together and stem this. We know, in the world, that there are several capitals that had become mafia capitals later on; then the disease is difficult to tackle. It is already a menace.

Sir, here, I draw your attention and the attention of the nation. This is extremely a very difficult situation. We had often expressed our concern about various States and I am not commenting on that. But please save the capital first. Unless we can save the capital, things will be difficult to tackle.

In the same context, two things are called for. One, of course, is the concern, the type of cultural atmosphere that is prevailing and the role of the media in that. Media I mean, the electronic media; and the type of culture that the media is inculcating about violence, about crime and about rape; and what our younger generation is learning from that. There is no policy framework.

Another dimension of it is what you would have seen very frequently now. I see a great deal of sadness as a parent and as a grand parent. It is about the buses carrying school children getting into accidents. When I was in Office, I had taken a meeting. I had called the Delhi Administration and I had drawn their attention. I said that special rules must be made for buses which are carrying school going children. I have also written to the Chief Minister of Delhi about this two weeks ago and unfortunately, she has not chosen to acknowledge my letter.

I have stated three things in that letter. One is that the drivers driving buses carrying school children should pass through a special test of driving and the Government must lay down rules to the effect that ordinary drivers are not qualified to drive a bus carrying school children; and the special test must be so made that the other malpractices cannot creep in.

The second is this. All of us may have travelled abroad and sometimes we would have noticed that there is a big signboard on every bus carrying school children saying that it is a school bus and also it carries a light at night. 'Overtaking a bus carrying school children is a crime' must be another rule which should be made. Any bus which is carrying school children to school or back home cannot be overtaken by anybody. For this, I have made the rules, but unfortunately, they have not been implemented. Again, I am not blaming the parties. So, it should not be understood in the partisan sense. I am saying this as a concerned citizen and as a person who has done something in the public life of this nation.

I suggest through you, Sir and through this House that we should unanimously raise our voice of concern. Thank you very much.

श्री रघुवंश प्रसाद सिंह : सभापति महोदय, दिल्ली में लूटपाट, छीना-झपटी और बलात्कार के मामले बहुत बढ़ रहे हैं।

... (व्यवधान)

श्री खारबेल स्वाई (बालासोर): आप हर बार उठकर चिल्लाते हैं, आपको आदत पड़ गई है।

... (व्यवधान)

सभापति महोदय : पूर्व प्रधानमंत्री ने कोई बात कही है, उसका रिकार्ड कर रहे हैं, ज़रा शांति से सुनिए।

... (व्यवधान)

सभापति महोदय : आपकी बात भी सुनी जाएगी।

>THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): Sir, the hon. ex-Prime Minister Shri I.K. Gujralji has expressed grave concern about three issues. He has, in detail, expressed his views about it. One is about the rising crime; and from that angle, he said how we can save the capital.

His second point is about the effects of electronic media and his third point was about the school buses, that drivers should be properly tested etc. I hope that this concern is shared by all of us. I will communicate this to the Home Minister for proper action.

>PROF. P.J. KURIEN(MAVELIKARA): Mr. Chairman, Sir, I would like to add one more point to what has been mentioned by Shri I.K. Gujral.

Delhi has been considered to be the most polluted city, vehicular pollution-wise and otherwise also. I think it is a very serious matter. In addition to all those points which have been mentioned by Shri I.K. Gujral and Shri Ram Naik, pollution may also be added. Some special efforts and measures should be taken to reduce pollution. ...  
(Interruptions)